

**Central Administrative Tribunal
Principal Bench**

**CP No.433/2015
in
OA No.3972/2014**

New Delhi, this the 2nd day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Baleswar Dayal,
S/o Shri Molhar Singh,
Serving in the unit DEG&C,
Roorki.

...applicant

(By Advocate : Shri A.K. Trivedi)

Versus

Lt. Gen. Jitender Sikand,
The Engineer-in-Chief,
E-in-C's Branch,
Integrated HQ of MoD (Army),
Kashmir House,
DHQ, PO, New Delhi.

...respondent

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Heard both sides. The present CP is filed alleging violation of the order of this Tribunal dated 11.11.2014 in OA No.3972/2014. This Tribunal while disposing of the said OA passed order as under :-

“4. In the circumstances, we dispose of the present OA with direction to the Engineer-in-Chief Branch to take decision in the representation of the applicants expeditiously and preferably within a period of three

months from the date of receipt of a copy of this order. No costs.”

2. The respondents vide their counter affidavit submitted that they have fully complied with the orders of this Tribunal by passing a detailed speaking order dated 23.01.2016 and accordingly, prays for dismissal of the CP.
3. In the circumstances, in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices are discharged. However, the applicant would be at liberty to question the order now passed by the respondents, if any grievance still subsists. No costs.

(V.N. Gaur)
Member (A)

(V. Ajay Kumar)
Member (J)

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